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04 JUN 2026

**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE. (SE).
SAKET COURTS, NEW DELHI**


ORDER No. 33 Dated 2.6.26

Due to heavy pendency of CA Applications following Judicial Officer of South East District is hereby detained during Summer Vacation 2026 for the purpose of duty mentioned against his name:-

Name of Judicial Officer	Detention Period	Work assigned
Sh. Pranjali Aneja, ASJ (SC RC)	10.06.2026 to 11.06.2026	To Supervise the work of Copying Agency of South-East District.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave as per rule for extra days of duty actually performed by them during the summer vacation 2026.

The Judicial Officer so detained shall be assisted by his own court staff on the dates they perform duty.


(SANJEEV KUMAR AGGARWAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (S E)
SAKET COURTS COMPLEX, NEW DELHI

674-6183

No. Judl. Vacation./F.83/South-East/Saket/2026 _____ Dated, New Delhi: 2/6/26

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officer Incharge, Administration Branch, Copying Agency, South East District, Saket Courts, New Delhi.
3. The Officer Incharge, Pool Car Section, Saket Courts, New Delhi, with request to provide the pool car facility to the Judicial Officer if he requests for the same and is availing such facility.
4. The Administrative Civil Judge, South East District, Saket Courts Complex, New Delhi.
5. The Judicial Officer concerned.
6. The PS Office of Principal District Judge, South East District, Saket Courts, New Delhi.
7. The Incharge, Facilitation Centre, South East District, Saket Courts, New Delhi.
8. The Website Committee, English / Hindi, Tis Hazari Court, Delhi.
9. The Secretary, Bar Association, Saket Courts, New Delhi
10. The Branch Incharge, R&I Branch for uploading on LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE (S E)
SAKET COURTS COMPLEX, NEW DELHI